Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 245 of 2006

Dated: 28th November, 2006

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson

Hon'ble Mr. A.A. Khan, Technical Member

Madhya Pradesh Khandsari Association ... Appellant

V/s.

M.P. Electricity Regulatory Commission & Ors. ... Respondents

Counsel for the Appellant: Mr. Rajendra Singh

ORDER

The learned counsel for the appellant wishes to withdraw the appeal.

Accordingly, the appeal is dismissed as withdrawn.

(Mr. A. A. Khan) Technical Member (Mr. Justice Anil Dev Singh) Chairperson